

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 135/BB/ 2017	-	For filing objections	Rule-6 of IB	Greynium Information Technologies Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Gagan Deep CM 9886349100	Respondent Corporation	Gagan
2.	Aparna Purkayastha 9481803235	Applicant Operational Creditor	Aparna

Counsel for petitioner is present. Counsel for corporate debtor is also present. Again he requested time for filing objections. Time extended at a cost of Rs.500/-.

List it 07.03.2018 finally.


MEMBER (T)


MEMBER (J)